

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5750
ANSWERED ON:28.04.2015
INVESTMENT IN DISASTER MANAGEMENT
Singh Shri Hukum

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to invest a little over 9 billion in the next five years towards disaster management; and
- (b) if so, the details thereof and the steps being taken in this regard during the current year along with the funds released/spent/likely to be spent on a disaster, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b) As per Section 3.3.6 of the National Policy on Disaster Management, 2009, the primary responsibility for Disaster Management rests with the States. The Union Government assists the States Government by providing funds in the State Disaster Response Fund (SDRF) through which State Govt. provides relief to the victims of notified disasters as per the norms. In case of disaster of severe nature Central Govt. also extends assistance from National Disaster Response Fund (NDRF) as per criteria fixed for providing assistance from NDRF. An allocation of Rs. 61,220 crore has been made in the SDRF for the period 2015-2020. A statement indicating the State wise allocation for the financial year 2015-16 is annexed. Funds from SDRF are provided to the States only. For Union Territories separate budget provisions are made in demand for grants of Ministry of Home Affairs. A provision of Rs. 35 Lakhs have been made in the Demand for Grants for the year 2015-16 for Union Territories (without Legislature) to provide relief to the victims of the Natural Disaster.